

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 216-218 of 2020

IN THE MATTER OF:

Makalu Trading Ltd & ors.

...Appellant

Versus

**Rajiv Chakraborty
Resolution Professional of
Uttam Value Steel Ltd & Anr.**

...Respondents

Present:

For Appellant:- Mr. K.Datta and Mr. Samaksh Goyal, Advocates

For Respondent: Mr. Abhinav Vasishth, Sr. Advocate with Ms. Fatema Kachwalla, Ms. Anajali Anchayil, Mr. Ahsan Allana, Ms. Akshita Sachdeva, Advocate for Resolution Professional. Mr. Rohit Rajershi with Mr.Dhiraj Kumar Totala and Mr. Raghav Chadha, Advocates for Successful Resolution Applicant.

O R D E R

17.02.2020 At the request of the Appellant side, the matter is adjourned to

18th February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn